

(b) The Government has already stepped up production of stamp papers. Special wagons containing 83.83 lakhs stamps and stamp papers were rushed to Trivandrum on 3 occasions during the last 7 months to help mitigate the shortage.

Environmental Clearance for Industrial Project In Uttar Pradesh

583. SHRI MULLAPPALLY RAMACHANDRAN: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether permission has been given for starting any industry near Hempur, adjoining the famous Jim Corbett National Park in U.P and

(b) If so, the reasons thereof?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI Z.R. ANSARI): (a) and (b). No proposal has been referred for approval to the Ministry of Environment and Forests for setting up of an industrial project near Hempur.

Recommendations of UNDP Mission on Venture Capital

584. SHRI VAKKOM PURUSHOTHAMAN: Will the Minister of FINANCE be pleased to state:

(a) the major policy recommendations made by the United Nations Development Programme mission that visited India in May-June, 1987 to identify the type of venture capital that would be required to such the country's needs;

(b) the reaction of Government to the recommendations; and

(c) the decision taken thereof?

THE MINISTER OF FINANCE AND MINISTER OF COMMERCE SHRI NARAYAN DATT TIWARI: (a) The Report

of the UNDP mission has not been received by the Government.

(b) and (c). In view of the answer to (a) above, the questions do not arise.

Implementation of the Recommendations of Dr. G.V.K. Rao Committee -

585. SHRI YASHWANTRAO GADAKH PATIL: Will the Minister of PLANNING be pleased to state:

(a) whether the recommendations made by the GVK Rao Committee on the administrative arrangements for rural development and poverty alleviation programmes have been implemented;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING AND MINISTER OF STATE IN THE MINISTRY OF PROGRAMME IMPLEMENTATION (SHRI SUKH RAM): (a). No, Sir.

(b) Does not arise.

(c) The matter has to be placed before the National Development Council for consideration before final decisions are taken.

Duty Drawback due to the Engineering Goods Exporters

586. SHRI YASHWANTRAO GADAKH PATIL: Will the Minister of FINANCE be pleased to state;

(a) whether a sizeable amount of duty drawback remains due to the exporters of engineering goods;

(b) if so, details thereof and the reasons therefor; and

(c) the effect of such non-payment on the export trade?